

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 4283
ANSWERED ON 18.03.2026**

COAL SUPPLY TO RAJASTHAN

†4283. SHRI HANUMAN BENIWAL:

Will the Minister of **COAL** be pleased to state:

- (a) whether the Government of Rajasthan has informed the Union Government that there is currently a lack of adequate coal supply to meet commitments related to power generation etc. and if so, the details thereof;
- (b) whether the Union Government proposes to transfer 20 lakh metric tonnes of coal from South Eastern Coalfields Limited (SECL) to Northern Coalfields Limited (NCL); and
- (c) if so, the time by which the coal would be transferred to NCL and if not, the reasons therefor?

**ANSWER
MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)**

(a): The power plants of Rajasthan Rajya Vidyut Utpadan Nigam Limited (RRVUNL) have adequate availability of coal. Thermal power plants owned by RRVUNL, with a total installed capacity of 7,580 MW, have reported coal receipts of 21.679 million tonnes (MT) during the period April, 2025 to January, 2026. Against this, the total coal consumption during the same period has been 21.942 MT. As of 10.03.2026, the coal stock position stands at 1.99 MT, which is sufficient to meet requirements for approximately 18 days.

Besides, coal supply to the power plants including the power plants of Rajasthan is continuously monitored by the coal companies, power companies and by an Inter-Ministerial Sub-Group comprising of representatives from Ministry of Power, Ministry of Coal, Ministry of Railways, Central Electricity Authority (CEA), Coal India Limited and Singareni Collieries Company Limited which meets regularly to take various operational decisions to enhance supply of coal to Thermal Power Plants. The meetings of the Sub-Group Committee are attended by the representatives of the power plants. Based on the requirement and the coal stock position, allocation of rakes is recommended by the Sub-Group. The Sub-Group closely monitors rake allocation and movement to maintain supply continuity. Logistical interventions by coal companies and the Sub-Group, undertaken in collaboration with Railways, ensure allocation of sufficient railway rakes to the power plants, as well as faster coal movement from coal mines to its power plants, thereby reducing transit delays & ensuring steady plant operations.

Further, an Inter-Ministerial Committee (IMC) has also been constituted comprising of Chairman, Railway Board; Secretary, Ministry of Coal; Secretary, Ministry of Environment, Forest and Climate Change and Secretary, Ministry of Power; to monitor augmentation of coal supply and power generation capacity. Secretary, Ministry of New and Renewable Energy and Chairperson, CEA are co-opted as Special Invitees as and when required by the IMC.

(b) & (c): The production at Northern Coalfields Limited (NCL) is sufficient only to meet the present commitments and shall remain so even in the future, due to limited coal availability in its coalfields. Coal India Limited (CIL) undertakes rationalization of coal linkages of the power plants in terms of the Policy dated 15.05.2018 of Ministry of Coal. CIL invited Expression of Interest (EOI) from State / Central Gencos vide Notice dated 19.08.2025 for the 4th round of linkage rationalization and the final rationalization matrix was published on 08.01.2026. In this round, coal linkage of 2.6 Million Tonnes was rationalized for DVC, APGENCO and APDCL. RRVUNL, the State Genco of Rajasthan, did not submit an EOI for participation in the said round.
